

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 205
IB-335/ND/2020**

**IN THE MATTER OF:
Mr. Abhishek Gupta**

...PETITIONER

Vs.

M/s. Fiitjee Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

Order delivered on 13.02.2020

Coram:

**SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Op.-Creditor/F.C. :Mr. Pavish Singhla, Mr. Govind
Rishi, Adv.**

For the Respondent/ Corporate-debtor :

ORDER

Heard the submissions made by the learned counsel appearing on behalf of the Operational-creditor. The learned counsel appearing on behalf of the operational-creditor seeks time to file the supplementary affidavits. Two weeks' time is granted to the operational-creditor for filing the supplementary affidavits. Matter is adjourned to 11.03.2020.

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**(V.K. Subburaj)
Member (T)**

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**(Abni Ranjan Kumar Sinha)
Member (J)**